

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

218. IA/2531/2023 IA/5525/2023 IA/2401/2024 C.P. (IB)/655(MB)2020

**IN THE MATTER OF**

PHOENIX INDUSTRIES LIMITED

... Petitioner

Vs

PR CASTALLOYS PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 24.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

---

**ORDER**

Adjourned to **02.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

/Avdhesh K Patel/